

Janakram Kota Vs Jatinder Angaria

Court: Karnataka High Court At Bengaluru

Date of Decision: Feb. 12, 2025

Hon'ble Judges: Shivashankar Amarannavar, J

Bench: Single Bench

Final Decision: Dismissed

Judgement

Shivashankar Amarannavar, J

Learned counsel for the appellant is absent. There is no representation on the appellant's side.

The appeal is listed today for compliance of office objections for the fifth time. In spite of giving sufficient opportunities, the office objections are not

complied. It appears that the appellant is not interested in prosecuting the appeal. Hence, the appeal is dismissed for non compliance of office

objections.